



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



Register

Help Center

What's New in e-filing Website



USER LOGIN

442886



LOGIN

[Forgot your password?](#)

[Unlock your account](#)

NCLAT e-Filing User Manual

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National Company Law Appellate Tribunal



Register Help Center

Launch NCLAT e-filing
website :

efiling.nclat.gov.in

What's New in e-filing Website



16748

Total Registered
Users



11136

Total Advocate
Registered



24534

Total E-Filed
Cases



389

Current Month
E-Filed Cases

USER LOGIN

Enter Captcha

442886



LOGIN

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ADDRESS:

2nd & 3rd Floor of Mahanagar
Doorsanchar Sadan, 9, CGO Complex,
Lodhi Road,
New Delhi - 110003

[View Map](#)

Register Help Center

What's New (n) e-filing Website



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View Map



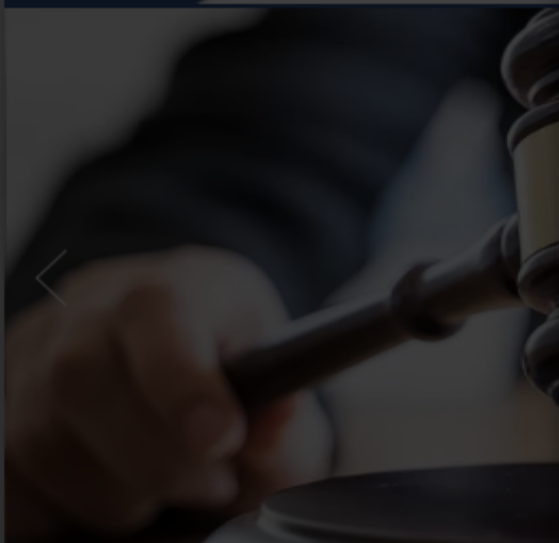
User Register



Register

Help

What's New



16748

Total Registered
Users



11136

Total Advocate
Registered

Total E-Filed
Cases

Current Month
E-Filed Cases

Choose User Type

- ☐ Individual
- ☐ Advocate
- ☐ Chartered Accountant
- ☐ Company Secretary
- ☐ Cost Accountant
- ☐ Registrar of Companies
- ☐ Regional Director
- ☐ Intervener/Impleader/Any Other
- ☐ Income Tax/Other Central/State Govt
Agencies Representatives
- ☐ Any Other Tribunal/Court



Select the
relevant User
Type

User can create different
accounts of different user
type but login id should be
different

USER LOGIN

Username

Password

Enter Captcha

684939



LOGIN

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[Unlock your account](#)

ADDRESS:

2nd & 3rd Floor of Mahanagar
Doorsanchar Sadan, 9, CGO Complex,
Lodhi Road,
New Delhi - 110003

[View Map](#)



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



Fill the
registration form



e - filing User Registration (as Advocate)

User representing Law/Professional Firm

☐ Yes ☒ No

Any prior registration process is incomplete click here

☐ Yes

Name*

Advocate Name

Registration
Number/Enrollment Number*

Registration Number/Enroll:

Address 1*

Address

Address 2*

Address

Land-mark*

Landmark

State*

Select State

City/District*

Select City

Pin-code*

Pincode

Login Id*

Login Id For Creation

Mobile Number*

Mobile Number

E-mail Id*

e-mail Id

Back

Reset

Submit & Next



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



e - filing User Registration (as Advocate)

User representing Law/Professional Firm				<input type="radio"/> Yes <input checked="" type="radio"/> No	
Any prior registration process is incomplete click here		<input type="checkbox"/> Yes			
Name*	Ajay Kumar	Registration Number/Enrollment Number*	D/234/2020	Address 1*	
Address 2*	Sec 50	Land-mark*	Landmark	State*	Delhi
City/District*	Select City ▼	Pin-code*	110075	Login Id*	ajkr12
Mobile Number*	<div></div>	<div>Send OTP</div>			
E-mail Id*	<div></div>	<div>Send OTP</div>			
<div>Back</div>			<div>Submit & Next</div>		

Enter unique login id which will be used as username to login on e-filing website

These contact details will be used for all e-filing related correspondence by NCLAT. Authenticate the contact details using OTP



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal



e - filing User Registration (as Advocate)					
User representing Law/Professional Firm				<input type="radio"/> Yes <input checked="" type="radio"/> No	
Any prior registration process is incomplete click here			<input type="checkbox"/> Yes		
Name*	<input type="text" value="Ajay Kumar"/>	Registration Number/Enrollment Number*	<input type="text" value="D/234/2020"/>	Address 1*	<input type="text" value="Vasanth Vihar"/>
Address 2*	<input type="text" value="Sec 50"/>	Land-mark*	<input type="text" value="Landmark"/>	State*	<input type="text" value="Delhi"/>
City/District*	<input type="text" value="Select City"/>	Pin-code*	<input type="text" value="110075"/>	Login Id*	<input type="text" value="ajkr12"/>
Mobile Number*	<input type="text" value="9876543210"/>	<input type="button" value="Resend OTP"/>	<input type="text" value="Enter OTP"/>		
E-mail Id*	<input type="text" value="ajaykumar123@gmail.com"/>	<input type="button" value="Send OTP"/>	<input type="text" value="Enter OTP"/>		
<input type="button" value="Back"/>		<input type="button" value="Reset"/>		<input type="button" value="Submit & Next"/>	



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal



e - filing User Registration (as Advocate)					
User representing Law/Professional Firm				<input type="radio"/> Yes <input checked="" type="radio"/> No	
Any prior registration process is incomplete click here			<input type="checkbox"/> Yes		
Name*	Ajay Kumar	Registration Number/Enrollment Number*	D/234/2020	Address 1*	Vasandr Vihar
Address 2*	Sec 50	Land-mark*	Landmark	State*	Delhi ▼
City/District*	Select City ▼	Pin-code*	110075	Login Id*	ajkr12
Mobile Number*	<div></div>		✓ Verified		
E-mail Id*	<div></div>		✓ Verified		
<div>Back</div>		<div>Reset</div>		<div>Submit & Next</div>	

Click on
Submit and
Next to
proceed

Upload ID Proof

e - filing User Registration (as Advocate)

Upload Section

Document Type*	Certificate of Registration	Document Number*	ND/123/2018	Upload File*	Choose File	Proof.pdf
Back		Submit & Next				

Select valid document type

Click on Submit and Next to create account

Upload pdf copy of the document

 राष्ट्रीय का
Nat
Tribunal

[HOME](#) [CHANGE PASSWORD](#) [EDIT PR](#) [ST](#)

e - filing User Registration (as Advocate) [Login](#)

Welcome , You have been registered successfully.

Your LoginId and Password has been mailed to your registered mail id.

Login id and password are sent to registered mobile number and email id

This confirms creation of account. Click on Login to proceed

Forgot Password and Unlock
Account



[Register](#) [Help Center](#)

- Enter username
- Email id registered with e-filing
- Enter Captcha
- Click on Submit

Forgot Password



966572

Submit

USER LOGIN

LOGIN

[Forgot your password?](#)

[Unlock your account](#)

ADDRESS:

2nd & 3rd Floor of Mahanagar
Doorsanchar Sadan, 9, CGO Complex,
Lodhi Road,
New Delhi - 110003

[View Map](#)

Click on forgot password to reset password



18202

Total Registered Users



11861

Total Advocate Registered




27985

Total E-Filed Cases




2

Current Month E-Filed Cases





National Company Law Appellate Tribunal



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
Account



327228 

Submit

USER LOGIN

327228 

LOGIN


Forgot your password?

Unlock your account


ADDRESS:

2nd & 3rd Floor of Mahanagar
Doorsanchar Sadan, 9, CGO Complex,
Lodhi Road,
New Delhi - 110003


View Map




18202
Total Registered
Users



11861
Total Advocate
Registered



27985
Total E-Filed
Cases



2
Current Month
E-Filed Cases

Designed & Developed by National Informatics Centre (NIC)

Click on unlock your account

- Enter username
- Registered email id with which account was created
- Registered Mobile number with which account was created
- Enter Captcha
- Click on Submit

How to file an Appeal

How to File Appeal



राष्ट्रीय कम्पनी विधि
Tribunal



HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: dksingh

Appellant/Petitioner Corner

> Filing

> Appeal

> Compensation
Application

> Review Application

> Restoration Application

> Contempt Case

> Interlocutory Application

> Document Upload

> Re-filing

Login and Click on
Appellant/Petitioner
Corner

Click on Filing
and then click on
Appeal

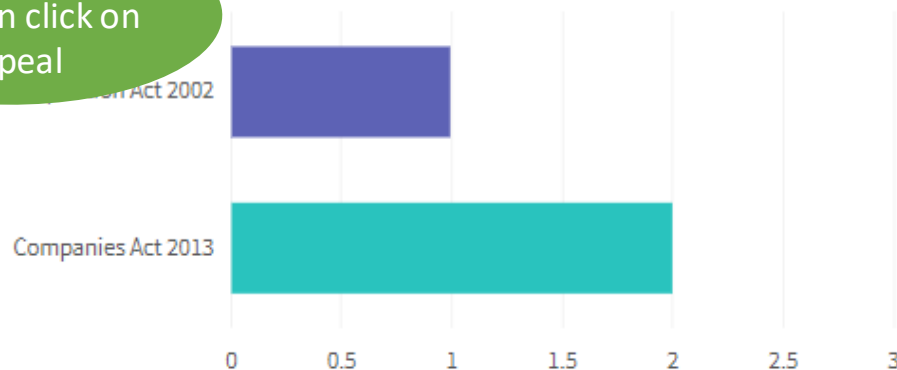
0 Payment (Online) >

4 Payment (Offline) >

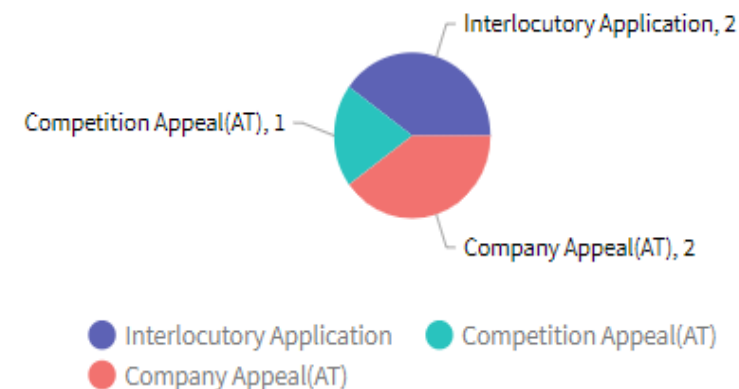
5 E-Filed Cases >

0 IA-File

Act Wise Case Details



Case Type Wise Case Details



Sections Wise Case Details



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal

[HOME](#)[CHANGE PASSWORD](#)[EDIT PROFILE](#)[INCIDENT REPORT](#)[LOGOUT](#)[Basic Details](#)[Add Appellant](#)[Add Respondent](#)[Add Representative](#)[Review](#)[Payment](#)

BASIC DETAILS

Reference No : -

Act*

-- Select Act --

Case Type*

-- Select Act --

Companies Act 2013

Competition Act 2002

IBC 2016

Save And Next

Select the Act under which an Appeal has to be filed in NCLAT. Based on this, Appeal filing form will be displayed

Appeal filed under Company Act 2013 / IBC 2016



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



HOME

CHANGE PASSWORD

EDIT PROFILE

INCIDENT REPORT

LOGOUT

Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Final Preview

Payment

BASIC DETAILS			
Reference No : -			
Act*	IBC 2016	Section*	
Case Type*	Company Appeal(AT)(Ins)	Case Title	
NCLT Case Details :			
NCLT Case Type*	Company Petition IB	NCLT Case Number*	56
NCLT Bench*	National Company Law Tribunal, New D	NCLT Case Year	2020
NCLT Case Title	Jaipur Mills Pvt Ltd vs Handicraft works		
Number of Impugned Orders*	2	Other Members name separated by semicolon	
Paid Copy	01-10-2020	Presiding Judge	--Select Judges---
		Other Members	Other Members

If Appeal is being filed under Company Act 2013 or IBC 2016, provide details of NCLT case for which this appeal is being filed

Provide count of impugned order

For each impugned order, provide details

Select the impugned order type paid/unpaid/received by post

Enter the order date, limitation period will be calculated and verified by registry accordingly

Select name of presiding judge and other member names

Add multiple impugned orders

NCLT Case Details :

NCLT Case Type*	---Select Case Type ---	NCLT Case Number*	
NCLT Bench*	-- Select Bench --	NCLT Case Year	
NCLT Case Title			
Number of Impugned Orders*		Note: Please enter Other Members name separated by semicolon (;)	
--Select Copy----	Order Date	Presiding Judge	--Select Judges----
		Other Members	Other Members

☐ Want To File IA along with this Appeal

Save And Next

Enter number of impugned orders

Click on '+' and add details of multiple impugned orders


Number of Impugned Orders*	2	Note: Please enter Other Members name separated by semicolon (;).			
Paid Copy	01-08-2020	Presiding Judge	SHRI RAJESH DAYAL	Other Members	Ajay Kumar ; TK Roy
<input type="checkbox"/> Want To File IA along with this Appeal					
Received by Post	31-08-2020	Presiding Judge*	SHRI RAJESH DAYAL	Other Members*	Ajay Kumar ; TK Roy

Save And Next


Use delete button to remove any order

After filling all details under basic details tab click on Save and Next to Proceed


Appeal filed under Competition Act 2002



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal




एक कदम स्वच्छता की ओर



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HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Basic DetailsAdd AppellantAdd RespondentAdd RepresentativeUpload DocumentFinal PreviewPayment

BASIC DETAILS

Reference No : -

Act*

Competition Act 2002

Section*

Case Type*

Competition Appeal(AT)

Case Title

Penalty

☐ Yes ☒ No

CCI Case Number*

Case No 34/2020

CCI Case Title*

Limited Vs Union of India

Number of Impugned Orders*

Note: Please enter Other Members name separated by semicolon (;).

--Select Copy----

Order Date

Presiding Judge

--Select Judges----

Other Members

Other Members

+


☐ Want To File IA along with this Appeal

Save And Next


For Appeals filed under Competition Act 2002, provide CCI case details for which this appeal is being filed

After filling all details under basic details tab click on Save and Next to Proceed


To submit an IA (for delay in filing) with the Appeal



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal




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HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Basic DetailsAdd AppellantAdd RespondentAdd RepresentativeUpload DocumentFinal PreviewPayment

BASIC DETAILS

Reference No : -

Act*

Competition Act 2002

Section*

Sec 53(B)

Case Type*

Competition Appeal(AT)

Case Title

later

Penalty

☐ Yes ☒ No

CCI Case Number*

Case No 34/2020

CC

Number of Impugned Orders*

CC

--Select Copy----

Order Date

Presiding Judge

--Select Judges----

Other Members

+

☐ Want To File IA along with this Appeal

Number of Impugned Orders*

Note: Please enter Other Members name separated by semicolon (;).

--Select Copy----

Order Date

Presiding Judge

--Select Judges----

Other Members

Other Members

+


☒ Want To File IA along with this Appeal

Save And Next


- If an IA (for delay in filing) will be submitted to registry with the Appeal , Select this box

After completing filing of Appeal goto Appellant Corner > Filing > Interlocutory Application and file the IA using 16 digit filing number generated for Appeal

Add Appellant Details



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal



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HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Basic DetailsAdd AppellantAdd RespondentFinal PreviewPayment

BackAdd AppellantNext

Reference No : - 9910110057482020

Select Mode ☒ Company ☐ Others

Company Name*	Jaipur Mills Pvt Ltd	CIN	112344567345612341234
Address of Company*	Plot Number 45 , Sector 56 , Adarsh Nagar	Nationality of Authorized Person*	Indian
State*	Rajasthan	City/District*	JAIPUR
Pin-code*	156000	Pan Number of Authorized Person/Company	BNUPP560L
Authorized Person/Director of Company*	Mr Raghvinder Singh	E-mail Id of Authorized Person/Company*	jmills@gmail.com
Mobile Number of Authorized Person/Company*	9312886611		

ResetSubmit

+ APPELLANT'S LIST

Under Appellant tab , provide appellant details

After filling all details click on Submit. The appellant's name will start appearing in the list below



Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Final Preview

Payment

← Back

Add Respondent

Next →

Reference No : - 9910110057482020

Select Mode

☒ Company ☐ Others ☐ NA

Company Name*

Handicraft Works

CIN

CIN

Authorized Person/Director of Company*

Mr. GK Singh

Address Of Company*

Sector 45, Plot number 78, Vatika City ,

Nationality of Authorized Person*

Indian

State*

Rajasthan

City/District*

JAIPUR

Pin-code*

110044

Pan Number Authorized Person/Company

Pan Number

Mobile Number Authorized Person/Company

9312886611

E-mail Id Authorized Person/Company*

hwworks@gmail.com

Reset

Submit

+ RESPONDENT'S LIST

After filling all details click on Submit. The Respondent's name will start appearing in the list below

Under Respondent tab , provide respondent details



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



REPORT

LOGOUT

Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Payment

Payment

Back

Add Representative

Next

Reference No : - 9910110057482020

Select Appellant *

Select Appellant

Select Appellant

Jaipur Mills Pvt Ltd

Representative*

Select Representative

Submit

+ ADVOCATE'S LIST

Under Representative tab,
provide Representative
details

After filling all details click on
Submit. The representative's
name will start appearing in the
list below



Under Upload Document tab , upload all case related documents

Basic Details Add Appellant Add Respondent Add Representative Upload Document Final Preview Payment

Back Add Document Next

Reference No : - 9910110057482020

Document Filed By*	Appellant	Document Type*	-- Document Type --
Select file*	Choose File No file chosen	Number of pages*	
Submit			

+ UPLOADED DOCUMENT'S LIST

- Document Type --
- Appeal
- Affidavits
- Impugned Order
- Annexure
- Board Resolution
- Vakaltnama/Authorization Letter/MOA
- Proof-of-Service
- Caveat Clearance
- Payment Receipt

After uploading all documents , click on Submit

Attention ! (Mandatory Points)

1. Only pdf file(s) can be uploaded.
2. File for uploading should be scanned in grey scale with 300 DPI.
3. No of pages in each uploaded file should not be greater than 300 pages.
4. Split scanned file(s) in different volumes for uploading,if single file size is greater than 50 MB.
5. Physical file submitted and online file submitted should be identical in volumes and number of pages.

Close

Follow these guidelines when uploading documents



Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Final Preview

Payment

Back

Add Document

Next

Reference No : - 9910110057482020

Document Uploaded successfully

Document Filed By*

Document Filed By

Document Type*

-- Document Type --

Select file*

Choose File

No file chosen

No Of Pages

+ UPLOADED DOCUMENT'S LIST

S.No.	Document Filed By.	No. of Pages.	Document Type	Document Name	Action
1	Appellant	1	Appeal	Appeal Vol1.pdf	View Delete Add Index
2	Appellant	1	Appeal	Appeal Vol2.pdf	View Delete Add Index
3	Appellant	1	Proof-of-Service	Proof of Service.pdf	View Delete Add Index
4	Appellant	1	Impugned Order	Paid Copy.pdf	View Delete Add Index
5	Appellant	1	Impugned Order	Unpaid Copy.pdf	View Delete Add Index
6	Appellant	1	Caveat Clearance	Caveat.pdf	View Delete Add Index
7	Appellant	1	Payment Receipt	Bharatkosh Payment Receipt.pdf	View Delete Add Index

All uploaded documents appear in the list here

Click on Add Index to add index in the uploaded documents

Add Index in uploaded documents

Index the pages and click on Submit

Enter number of TOC pages in appeal file being uploaded

Add Index for every section separately with respective case number

Add Index

No Of TOC(Table Of Contents) Page :

2

Index Title	Page From	Page To	
<div>Enter Index Title...</div>	51	<div>Enter Page to...</div>	<div>Add More Index</div>
Appeal Sumamry	1	10	<div>Remove Fields</div>
Declaration	11	<div>50</div>	<div>Remove Fields</div>

Close

Submit

[Basic Details](#)[Add Appellant](#)[Add Respondent](#)[Add Representative](#)[Upload Document](#)[Final](#)

Review all details entered
in different tabs and Click
on Next and proceed

Reference No : - 9910110057482020

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Basic Details

NCLAT Location	New Delhi	NCLAT Case Type	Company Appeal(AT)(Ins)
NCLAT Case Title	Jaipur Mills Pvt Ltd Vs. Handicraft Works		

Sections

1	Sec 61
---	--------

NCLT Case Details

NCLT Bench	National Company Law Tribunal, New Delhi Bench	NCLT Case Number	56
NCLT Case Year	2020	NCLT Case Title	Jaipur Mills Pvt LTD Vs Handicraft works
NCLT Case Type	Company Petition IB		

Order Copy/Date & Judges Details

+ ADVOCATE'S LIST

S. No.	Appellant/Respondent Name	Advocate Name
1	Jaipur Mills Pvt Ltd	AQ Khan

[Print](#)[Next](#)

Add Payment Details

- If payment is done online on BharatKosh enter transaction details on payment page

Basic Details Add Representative Upload Document Final Preview Payment

Transaction Id.* Amount Rs.* Amount Rs.

Transaction Date & Time* dd/mm/yyyy --:-- -- Transaction Ref No* Transaction Ref No

Payment Description Payment Description Payment Reason Payment Reason

Save & Continue

Enter unique BharatKosh transaction ID generated for each successful transaction

Enter BharatKosh transaction reference number

Enter Online

Click on Save and Continue to proceed

Total amount paid on BharatKosh

- If payment is done offline through Demand Draft enter DD details on payment page

Basic Details Add Appellant Add Representative Upload Document Final Preview Payment

Transaction Id.* Amount Rs.* Amount Rs.

Transaction Date & Time* dd/mm/yyyy --:-- -- Transaction Ref No* Transaction Ref No

Payment Description Payment Description Payment Reason Payment Reason

Save & Continue

Enter DD number

Enter DD Amount

Enter DD number

Enter bank and branch name

Enter DD issue date

Click on Save and Continue to proceed



National Company Law Appellate Tribunal

Your Case is Successfully filed !!

Case Title : Jaipur Mills Pvt Ltd Vs. Handicraft Works
Case Type : Company Appeal(AT)(Ins)
Act : IBC 2016
Appellant Name : Jaipur Mills Pvt Ltd
Filing No : 9910110/ 03605/ 2020
Date of Filing : 28-10-2020
Transaction Id : 1108160000275
Amount : 1232654

***e-filing will be complete only after Successful Payment on Bharatkosh and Verification of Receipt by NCLAT**

Notification of Submission of Appeal/Application at NCLAT (New Delhi)

e-filing@

To:

Case vide Diary No : 9910110036072020 has been filed before NCLAT (New Delhi) titled : GVK Infra Vs. Magnum Infra

NCLAT e-filing

e-filing@

To:

Thu, Oct 29, 2020 at 4:33 PM

A Case has been filed against you with Dairy number : 9910110036082020 at NCLAT (New Delhi). For filing any document/reply in the case use this Security Code for searching the case in portal is : 20201029163208873 and URL is #

Receipt is generated after successful e-filing and unique 16 digit e-filing number is displayed

Email/SMS is sent to both appellant and respondent regarding the e-filing

My Account



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal

HOME

CHANGE PASSWORD

Welcome: pksingh

Appellant/Petitioner Corner

Respondent Corner

My Account

> My Cases

> Appeal

> Interlocutory Application

> Compensation
Application

> Review Application

> Restoration Application

The efiled appeal
details can be
viewed in My
Account

Search								
Sr.No	Reference No	Case Type	Appellant Name	Respondent Name	Date Of Filing	Payment Status	Filing Status	Action
1	9910110057482020	Company Appeal(AT) (Ins)	Jaipur Mills Pvt Ltd	Handicraft Works	2020-10-28	COMPLETED	Filing Completed	9910110036052020

How to file a Review/Restoration/Compensation Application / Contempt Case

How to File Contempt Case/Review/Restoration/Compensation Application

राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Tribunal

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: pksingh

Appellant/Petitioner Corner

Filing

Appeal

Compensation Application

Review Application

Restoration Application

Contempt Case

Interlocutory Application

Document Upload

23 Payment (Online) >

161 Payment (Offline) >

167 E-Filed Cases >

6 IA-Filed >

Act Wise Case Details

Act	Count
IBC 2016	51
Competition Act 2002	29
Companies Act 2013	64

Case Type Wise Case Details

Case Type	Count
Restoration Application	6
Compensation Application	6
Interlocutory Application	49
Company Appeal(AT)	43
Company Appeal(AT)(Ins)	15
Competition Appeal(AT)	28
Review Application	64

Click on Appellant/Petitioner corner > Click on Filing

Select the case type you wish to file



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



HOME

CHANGE PASSWORD

INCIDENT REPORT

LOGOUT

Basic Details

Add Appellant

Add Respondent

Upload Document



BASIC DETAILS

Reference No : -

Case Type/Nature*

Restoration Application

Select Case Type*

Company Appeal(AT)

Select the NCLAT main case type in which this application is being filed

Case Number*

1

Enter NCLAT case number in which this application is being filed

Case Year

2020

Enter case year as per the case number of main case

Search

Click on Search

Subject*

Company Appeal(AT)/1/2020

For Restoration Of Appeal

Case Title

** will be auto filled later

Remarks*

Remarks if any can be entered

Save And Next

Managed bookmarks NGT CIS Themewagon Live... efilng.nclat.gov.in says Public IP efilng

राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appella

Case Data not found. Backlog data entry needs to be done. However you may proceed by Entning Details

OK

Basic Details Add Appellant Add Respondent Add Representative Upload Document Final Preview

BASIC DETAILS

Reference No : -

Case Type/Nature*	Review Application
Select Case Type*	Company Appeal(AT)
Case Year	2019
Subject*	-- Select Subject --

If meta data details are not in the system, this message is displayed, click on Ok and proceed

If meta data details are there in the system, the number gets added in this field

राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal

HOME CHANGE PASSWO

Basic Details Add Appellant Add Respondent Add Representative Upload Document

BASIC DETAILS

Reference No : -

Case Type/Nature*	Review Application	Case Number*
Select Case Type*	Company Appeal(AT)	
Case Year	2020	Search
Subject*	Company Appeal(AT)/1/2020	



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal



HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Basic Details

Add Appellant

Add Appellant details
and click on Submit

Upload Document

Final Preview

Payment

Back

Next

Reference No : - 9910110057522020

Select Mode ☒ Company ☐ Others

Company Name*

GK Infra PVT LTD

CIN

CIN

Address of Company*

address

Nationality of Authorized Person*

Others

State*

Others

City/District*

OTHERS

Pin-code

Pin-code

Pan Number of Authorized Person/Company

Pan Number

Authorized Person/Director of Company*

Mr. AK Sinha

E-mail Id of Authorized Person/Company*

a@a.com

Mobile Number of Authorized Person/Company*

9654432589

Reset

Submit

+ APPELLANT'S LIST

Basic Details

Add Appellant

Add Respondent

Add Respondent

Final Preview

Payment

Back

Add Respondent

Next

Reference No : - 9910110057522020

Respondent added successfully

Select Mode

☒ Company ☐ Others ☐ NA

Company Name*

Company Name

CIN

CIN

Authorized Person/Director of Company*

Authorized Person

Address Of Company*

Address

Nationality of Authorized Person*

Indian

State*

Select State

City/District*

Select City/District

Pin-code*

Pin-code

Pan Number Authorized Person/Company

Pan Number

Mobile Number Authorized Person/Company

Mobile Number

E-mail Id Authorized Person/Company*

Email-Id

Reset

Submit

+ RESPONDENT'S LIST

Add Respondent details and click on Submit



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal



PROFILE

INCIDENT REPORT

LOGOUT

Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Final Preview

Payment

Back

Add Representative

Next

Reference No : - 9910110057522020

Representative added successfully

Select Appellant *

Select Appellant



Representative*

Select Representative



Submit

+ ADVOCATE'S LIST

Add Representative Details
and click on Submit



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



INCIDENT REPORT

LOGOUT

Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Upload all case related documents one by one and click on Submit

Back

Add Document

Next

Reference No : - 9910110057522020

Document Uploaded successfully

Document Filed By*

Appellant

Document Type*

Select file*

Choose File

No file chosen

Number of pages*

No Of Pages

Submit

+ UPLOADED DOCUMENT'S LIST

S.No.	Document Filed By.	No. of Pages.	Document Type	Document Name	Action
1	Appellant	1	Application	RestorationApplication.pdf	View Delete Add Index
2	Appellant	1	Payment Receipt	BharatKosh Receipt.pdf	View Delete Add Index



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal



LOGOUT

Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Review all details on preview page and click on Next button at bottom of the page to proceed

Reference No : - 9910110057522020

Date & Time : - Thu Oct 29 13:27:03 IST 2020

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Basic Details

NCLAT Location	New Delhi	Case Type/Nature	Restoration Application
Case Title	GVK Infra Vs. Magnum Infra	Appeal Number	Company Appeal(AT)/1/2020
Remarks	Remarks if any can be entered	Subject	For Restoration Of Appeal
Subject Remarks			

+ APPELLANT'S LIST

S. No.	Appellant name	PAN Number	Appellant address	State	District	Pincode	Mobile Number	E-mail Id
1	GVK Infra		Badarpur	Others	OTHERS	110044	9312886611	karansharma953@gmail.com

+ RESPONDENT'S LIST

Add Payment Details

- If payment is done online on BharatKosh enter transaction details on payment page

The screenshot shows a web form titled 'Add Payment Details' with a navigation bar at the top containing buttons: 'Basic Details', 'Add Representative', 'Upload Document', 'Final Preview', and 'Payment'. The main form area is divided into several input fields. A green callout bubble points to the 'Transaction Id.*' field with the text 'Enter unique BharatKosh transaction ID generated for each successful transaction'. Another green callout bubble points to the 'Amount Rs.*' field with the text 'Total amount paid on BharatKosh'. A third green callout bubble points to the 'Transaction Ref No*' field with the text 'Enter BharatKosh transaction reference number'. A fourth green callout bubble points to the 'Payment Description' field with the text 'Enter Online'. A red rectangular box highlights the 'Save & Continue' button, with a green callout bubble pointing to it that says 'Click on Save and Continue to proceed'.

Transaction Id.*		Amount Rs.*	
Transaction Date & Time*		Transaction Ref No*	
Payment Description		Payment Reason	
<div>Save & Continue</div>			

- If payment is done offline through Demand Draft enter DD details on payment page

The screenshot shows the same 'Add Payment Details' form, but with different callouts for offline payment via Demand Draft. A green callout bubble points to the 'Transaction Id.*' field with the text 'Enter DD issue date'. Another green callout bubble points to the 'Transaction Id.*' field with the text 'Enter DD number'. A third green callout bubble points to the 'Amount Rs.*' field with the text 'Enter DD Amount'. A fourth green callout bubble points to the 'Transaction Ref No*' field with the text 'Enter DD number'. A fifth green callout bubble points to the 'Payment Description' field with the text 'Enter bank and branch name'. A red rectangular box highlights the 'Save & Continue' button, with a green callout bubble pointing to it that says 'Click on Save and Continue to proceed'.

Transaction Id.*		Amount Rs.*	
Transaction Date & Time*		Transaction Ref No*	
Payment Description		Payment Reason	
<div>Save & Continue</div>			



National Company Law Appellate Tribunal

Your Case is Successfully filed !!

Case Title :	GVK Infra Vs. Magnum Infra
Case Type :	Restoration Application
Petitioner Name :	GVK Infra
Filing No :	9910110/ 03607/ 2020
Date of Filing :	29-10-2020
Transaction Id :	1234567904674
Amount :	10000

*e-filing will be complete only after Successful Payment on Bharatkosh and Verification of Receipt by NCLAT

Receipt is generated with 16 digit filing number and this confirms submission of application to NCLAT

Notification of Submission of Appeal/Application at NCLAT (New Delhi)

e-filing@nclat.gov.in
To: [Redacted]

Case vide Diary No : 9910110036072020 has been filed before NCLAT (New Delhi) titled : GVK Infra Vs. Magnum Infra

Email/SMS is sent to both appellant and respondent regarding the e-filing

NCLAT e-filing

e-filing@nclat.gov.in
To: [Redacted]

Thu, Oct 29, 2020 at 4:33 PM

A Case has been filed against you with Dairy number : 9910110036082020 at NCLAT (New Delhi). For filing any document/reply in the case use this Security Code for searching the case in portal is : 20201029163208873 and URL is #

File Caveat



Welcome: pksingh

Appellant/Petitioner Corner

Filing

Appeal

Compensation Application

Review Application

Restoration Application

Contempt Case

Interlocutory Application

Caveat

Click on Appellant/
Petitioner Corner

Click on Filing

Click on Caveat

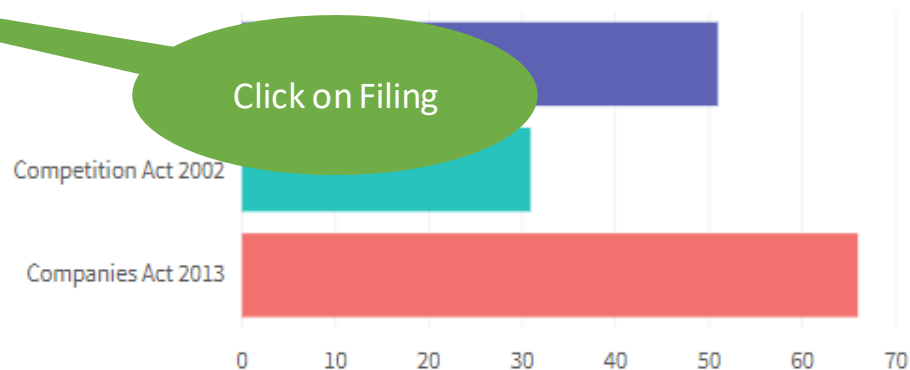
252 Drafts Payment (Online) >

Payment (Offline) >

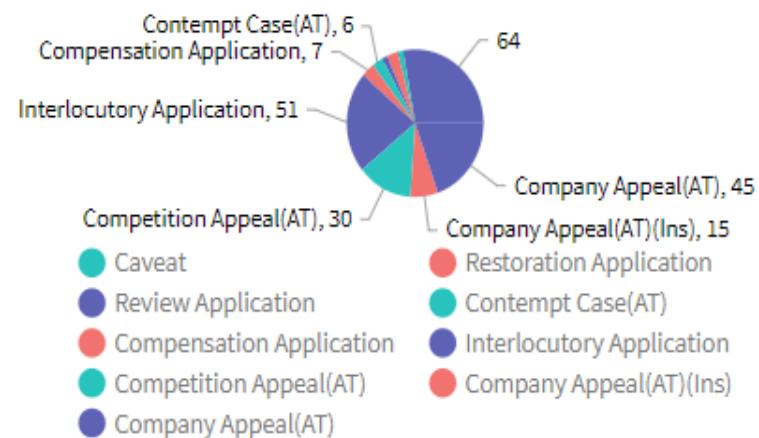
176

E-Filed Cases

Act Wise Case Details



Case Type Wise Case Details





राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Basic Details

Caveator

Add Representative

Upload Document

Final Preview

Payment



BASIC DETAILS

Reference No : -

Caveat Filed In Case From:*

-- Select Caveat Type --



Select Role In Main Case*

--Select Role--



Order Details:

Order Reference
Number

Order Reference Number

Order Date



Authority Who
Passed The Orders

Authority Name



Save And Next

Fill Details in Basic
Details Tab and Click on
Save and Next



Basic Details

Caveator

Representative

Upload Document

Final Preview

Payment

Back

Caveator

Next

Reference No : - 9910110057972020

Select Mode ☒ Company ☐ Others

Company Name*

Company Name

CIN

CIN

Address of Company*

Address

Nationality of Authorized Person*

Select Nationality

State*

Select State

City/District*

Select City/District

Pin-code*

Pin-code

Pan Number of Authorized Person/Company

Pan Number

Authorized Person/Director of Company*

Authorized Person

E-mail Id of Authorized Person/Company*

Authorized E-mail Id

Mobile Number of Authorized Person/Company*

Reset

Submit

Caveator name should
get added in the list

+ CAVEATOR'S LIST

S. No.	Name	Address	State	District	Pincode	Mobile No	E-mail	PAN No	Action
1	Sunrise Fest	Delhi	Delhi	SOUTH EAST	110044	9312886611	karansharma953@gmail.com		Delete Edit



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal

HOME

LOGOUT



Basic Details

Caveator

Add Representative

Upload Document

Final Preview

Payment

Back

Add Representative

Next

Reference No : - 9910110057962020

Select Caveator *

Select Caveator



Representative*

Select Representative



Submit

+ ADVOCATE'S LIST

Search



S. No.

Caveator Name

Bar Council No

Action

1

Sunrise Fest

NA

Delete

Add Representative details and click on Submit

Click on Next and move to next tab



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



HOME

CHANGE PASSWORD

EDIT PROFILE

INCIDENT REPORT

LOGOUT

Basic Details

Caveator

Add Representative

Upload Document

Final Preview

Payment

Back

Add Document

Reference No : - 9910110057962020

Document Filed By*

Caveator

Document Type*

Select file*

Choose File

No file chosen

Number of pages*

Submit

-- Document

-- Document

-- Document

Caveat Form

Order Copy

Payment Receipt

Vakaltname/Authorization Letter/MOA

Proof-of-Service

+ UPLOADED DOCUMENT'S LIST

S.No.	Document Filed By.	No. of Pages.	Document Type	Document Name	Action
1	Caveator	1	Caveat Form	SHEET4.pdf	View Delete Add Index
2	Caveator	1	Order	SHEET4.pdf	View Delete Add Index
3	Caveator	1	Payment Receipt	SHEET4.pdf	View Delete Add Index

Select and upload each document

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Review all details under
Preview tab

Basic Details			
Case Filed In Case From	National Company Law Tribunal	Caveator Role in Main Case	Respondent
Bench	National Company Law Tribunal, Amaravati Bench	Case Number	34
Case Year	2020	Case Title	Aztech vs Bqwtech
Case Type	Company Petition		
Order Copy/Date			
1	123	01-12-2020	Mr AK Singh

+ CAVEATOR'S LIST

S. No.	Caveator name	PAN Number	Caveator address	State	District	Pincode	Mobile Number	E-mail Id
1	Aztech India		Badarpur	Others	OTHERS	110044	9312886611	karansharma953@gmail.com

+ ADVOCATE'S LIST

S. No.	Caveator Name	
1	Aztech India	AA ASSO

Click on Next and
Proceed

Print

Next

Enter Details of payment
made on BharatKosh

Basic Details

Add Appellant


Add Respondent

Add Representative

Upload Document

Final Preview

Payment

Transaction Id.*	123456758676	Amount Rs.*	1000
Transaction Date & Time*	21/12/2020 05:07 PM 	Transaction Ref No*	2711200002843
Payment Description	Online	Payment Reason	Caveat
Save & Continue			

Click on Save and
Continue



National Company Law Appellate Tribunal

Your Case is Successfully filed !!

Case Type :

Caveator Name :

Filing No :

Date of Filing :

Transaction Id :

Amount :

Caveat

Aztech India

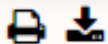
99101110/ 03629/ 2020

21-12-2020

123456758676

1000

***e-filing will be complete only after Successful Payment on Bharatkosh and Verification of Receipt by NCLAT**



16 digit e-filing reference
number for Caveat

This receipt confirms successful
submission of Caveat to NCLAT. An
email and sms will be sent to
Caveator to confirm submission

Please submit this receipt along
with physical file

File an Interlocutory Application

How to file an IA



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal



एक कदम सत्यता की ओर

HOME CHANGE PASSWORD EDIT PROFILE INC

Welcome: pksingh

23

To file IA from Appellant's side go to Appellant Corner > Click on Filing > Interlocutory Application

149 Payment (Offline) > 155 E-Filed Cases >

Appellant/Petitioner Corner

Filing

Appeal

Compensation Application

Review Application

Restoration Application

Contempt Case

Interlocutory Application

Document Upload

Re-filing

Respondent Corner

Act Wise Case Details

Act	Count
Restoration Application	5
Review Application	5
Companies Act	6
Competition Act 2002	28
IBC 2016	51
Competition Act 2002	29
Companies Act 2013	59

Case Type Wise Case Details



Case Type	Count
Restoration Application	5
Contempt Case(AT), 5	5
Compensation Application, 6	6
Interlocutory Application, 45	45
Competition Appeal(AT), 28	28
Company Appeal(AT) (Ins)	64
Review	5
Compe	5
Compe	6
Compe	28
Compe	64

To file IA from Respondent's side go to Respondent Corner > Click on Interlocutory Application

Sec 53(B), 29



Basic Details

Add Appellant

Add Respondent



BASIC DETAILS

Reference No : -

Search Main case Number By:*

☐ Filing Number

☒ Case Number

Select Case Type*

Contempt Case(AT)



Case Number*

78

Case Year

2017



Search

Contempt Case(AT)/78/2017

Main Case Title*

Main Case Act*

Application Type*

Interlocutory Application

Subject*

-- Select Subject --

Save And Next

If you have the case number of the main case

- select case type
- enter the case number of the main case in which IA is being filed
- Enter year of the main case

Click on
Search



Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Final Preview



BASIC DETAILS

Reference No : -

Search Main case Number By:*

☐ Filing Number

☒ Case Number

Select Case Type*

Contempt Case(AT)

Case Number*

78

Case Year

2017

Search

Contempt Case(AT)/78/2017

Main Case Title*

Biztech Vs MNP Pvt Ltd

Main Case Act*

Companies Act 2013

Application Type*

Interlocutory Application

Subject*

For Exemption

Enter main case title and Act under which it was filed

Select Subject for which IA is being filed

Save And Next

Click on Save and Next and proceed

Incase of Mentioning Application



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal



[HOME](#) [CHANGE PASSWORD](#) [EDIT PROFILE](#) [INCIDENT REPORT](#) [LOGOUT](#)

Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Final Preview

BASIC DETAILS			
Reference No : -9910110058032020			
Search Main case Number By:*	<input type="radio"/> Filing Number <input checked="" type="radio"/> Case Number		
Select Case Type*	Company Appeal(AT) ▼	Case Number*	1
Case Year	2020 ▼	<input type="button" value="Search"/>	
Company Appeal(AT)/1/2020			
Main Case Title*	Amon Vs. Fox Pvt ltd		Main Case Act* Companies Act 2013
Application Type*	Interlocutory Application		
Subject*	Others ▼	Remarks*	Mentioning Application

Select Others

Enter Mentioning application in Remarks



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



EDIT PROFILE

INCIDENT REPORT

LOGOUT

Back

Add Appellant

Next

Reference No : - 9910110057302020

Select Mode ☒ Company ☐ Others

Select Role in Main Case*

Any Other

Any Other

Appellant

Respondent

Company Name*

Address of Company*

Address

State*

Select State

Pin-code*

Pin-code

Authorized Person/Director of Company*

Authorized Person

Mobile Number of Authorized Person/Company*

Mobile Number

Reset

Submit

Select Role in main case

Click on Submit , once all details are filled

+ APPELLANT'S LIST

S. No.	Name	Address	State	District	Pincode	Mobile No	E-mail	PAN No	Action
1	MNP Pvt Ltd	Badarpur	Others	OTHERS	110044	9312886611	ankita.prasad@gmail.com		Delete Edit



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



HOME

CHANGE PASSWORD

ED

LOGOUT

Basic Details

A

Add Representative

Upload Document

Final Preview

Payment

Back

Add Respondent

Next

Reference No : - 9910110057302020

Respondent added successfully

Select Mode

☒ Company ☐ Others ☐ NA

Company Name*

Company Name

CIN

CIN

Authorized Person/Director of Company*

Authorized Person

Address Of Company*

Address

Nationality of Authorized Person*

Indian

State*

Select State

City/District*

Select City/District

Pin-code*

Pin-

Pan Number Authorized Person/Company

Pan Number

Mobile Number Authorized Person/Company

M

E-mail Id Authorized Person/Company*

Email-Id

Reset

Submit

+ RESPONDENT'S LIST

Add Respondent details , if there is no respondent select NA

Click on Next

Click on Submit after adding all details, Respondent details will appear in the list

[Basic Details](#)[Add](#)

Add
Representative
details and Submit

[Add Representative](#)[Upload Document](#)[Final Preview](#)[Payment](#)[← Back](#)

Add Representative

[Next →](#)

Reference No : - 9910110057302020

Select Appellant *

Select Appellant



Representative*

Select Representative

[Submit](#)

+ ADVOCATE'S LIST

[Basic Details](#)[Add Appellant](#)[Add Respondent](#)[Add Representative](#)[Upload Document](#)[Final Preview](#)[Payment](#)[Click Next](#)[Back](#)

Add Representative

[Next](#)

Reference No : - 9910110057302020

Representative added successfully

Select Appellant *

Select Appellant



Representative*

Select Representative

[Submit](#)

Representative
details are shown
in list below

+ ADVOCATE'S LIST

Search				
S. No.	Appellant/Respondent Name	Advocate Name	Bar Council No	Action
1	MNP Pvt Ltd	Aadhar Nautiyal	D/4033/2018	Delete

[HOME](#)[CHANGE PASSWORD](#)[LOGOUT](#)[Basic Details](#)[Add Appellant](#)[Add Respondent](#)[Add Representative](#)[Upload Document](#)[Final Preview](#)[Payment](#)[Back](#)

Add Document

[Next](#)

Reference No : - 9910110057302020

Document Uploaded successfully

Document Filed By*

Document Filed By



Document Type*

-- Document Type --



Select file*

Select the file

Choose File

No file chosen

Number of pages*

No Of Pages

[Submit](#)

+ UPLOADED DOCUMENT'S LIST

S.No.	Document Filed By.	No. of Pages.	Document Type	Document Name	Action
1	Appellant	1	Application	9910110035012020	View Delete Add Index
2	Appellant	7	Payment Receipt		View Delete Add Index
3	Appellant	1	Affidavits	9910110035012020	View Delete Add Index

Upload Documents :
Select Document Filed By ,
Document Type

Click on Next

Multiple documents
can be added and
uploaded one by one



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal

[HOME](#)[PASSWORD](#)[EDIT PROFILE](#)[INCIDENT REPORT](#)[LOGOUT](#)[Basic Details](#)[Add Appellant](#)[Add Respondent](#)[Add Representative](#)[Upload Document](#)[Final Preview](#)[Payment](#)

Reference No : - 9910110057302020

Date & Time : - Mon Oct 26 12:52:59 IST 2020

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Basic Details

NCLAT Location	New Delhi	Main Case Number	Contempt Case(AT)/78/2017
Main Case Title	Biztech Vs MNP Pvt Ltd	Main Case Act	Companies Act 2013
Main Case Type	NA	Application Type	Interlocutory Application
Subject	For Exemption	Remarks	

+ APPELLANT'S LIST

+ ADVOCATE'S LIST

S. No.	Appellant/Respondent Name	Advocate Name
1	MNP Pvt Ltd	Har Nautiyal

[Print](#)[Next](#)

Preview and
verify the details
entered

Click on Next

Add Payment Details

- If payment is done online on BharatKosh enter transaction details on payment page

The screenshot shows a web form titled 'Add Payment Details' with a navigation bar at the top containing buttons: 'Basic Details', 'Add Representative', 'Upload Document', 'Final Preview', and 'Payment'. The form is divided into several sections. The 'Transaction Id.*' field is highlighted with a green callout bubble stating 'Enter unique BharatKosh transaction ID generated for each successful transaction'. The 'Amount Rs.*' field is highlighted with a green callout bubble stating 'Total amount paid on BharatKosh'. The 'Transaction Date & Time*' field is highlighted with a green callout bubble stating 'Enter Online'. The 'Transaction Ref No.*' field is highlighted with a green callout bubble stating 'Enter BharatKosh transaction reference number'. The 'Payment Description' field is highlighted with a green callout bubble stating 'Enter Online'. The 'Payment Reason' field is highlighted with a green callout bubble stating 'Click on Save and Continue to proceed'. A red box highlights the 'Save & Continue' button.

Transaction Id.*	Amount Rs.*
Transaction Date & Time*	Transaction Ref No.*
Payment Description	Payment Reason

Save & Continue

- If payment is done offline through Demand Draft enter DD details on Payment page

The screenshot shows the same 'Add Payment Details' form, but with different callouts for offline payment via Demand Draft. The 'Transaction Id.*' field is highlighted with a green callout bubble stating 'Enter DD number'. The 'Amount Rs.*' field is highlighted with a green callout bubble stating 'Enter DD Amount'. The 'Transaction Date & Time*' field is highlighted with a green callout bubble stating 'Enter DD issue date'. The 'Transaction Ref No.*' field is highlighted with a green callout bubble stating 'Enter DD number'. The 'Payment Description' field is highlighted with a green callout bubble stating 'Enter bank and branch name'. The 'Payment Reason' field is highlighted with a green callout bubble stating 'Click on Save and Continue to proceed'. A red box highlights the 'Save & Continue' button.

Transaction Id.*	Amount Rs.*
Transaction Date & Time*	Transaction Ref No.*
Payment Description	Payment Reason

Save & Continue



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal



INCIDENT REPORT

LOGOUT

Receipt with 16 digit filing number is displayed to confirm submission



National Company Law Appellate Tribunal

Your Case is Successfully filed !!

Case Title :	MNP Pvt Ltd Vs. Biztech
Case Type :	Interlocutory Application
Petitioner Name :	MNP Pvt Ltd
Filing No :	99101110/ 03595/ 2020
Date of Filing :	26-10-2020
Transaction Id :	07010100080482020
Amount :	1200000

*e-filing will be complete only after Successful Payment on Bharatkosh and Verification of Receipt by NCLAT

Notification of Submission of Appeal/Application at NCLAT (New Delhi)

e-filing@

To:

Case vide Diary No : 9910110036072020 has been filed before NCLAT (New Delhi) titled : GVK Infra Vs. Magnum Infra

Email/SMS is sent to both appellant and respondent regarding the e-filing

NCLAT e-filing

e-filing@


To:

Thu, Oct 29, 2020 at 4:33 PM



A Case has been filed against you with Dairy number : 9910110036082020 at NCLAT (New Delhi). For filing any document/reply in the case use this Security Code for searching the case in portal is : 20201029163208873 and URL is #

Remove Defects and Refile

Refiling of defective file



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal



एक कदम स्वच्छता की ओर

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: pksingh

Appellant/Petitioner Corner

Filing

Document Upload

Re-filing

Respondent Corner

+ CHOOSE YOUR CORRESPONDING CASES FOR REFILING

Sr. No	Filing Number	Date of Filing	Refiling Due Date
1	9910110036052020	Oct 28, 2020	Nov 3, 2020
2	9910110035152020/1	Jun 23, 2020	

-Incase **appeal/application/petition/documents/caveat** submitted to NCLAT are marked defective by registry, defects can be removed from 'Re-filing' section in e-filing account

-Login to your e-filing account > if you are **Appellant/Petitioner/Caveator** in the filed **appeal/application/petition/documents/caveat**
Go to Appellant/Petitioner Corner > Click on Refiling

-If your are Respondent in the filed **appeal/application/petition/documents/** , Go to Respondent Corner > Click on Re-filing

F.No 23.10.2020/NCLAT/UR/03590
National Company Law Appellate Tribunal
New Delhi
Company Appeal(AT) No.. of 2020
e-filing number : 9910110/ 03605/ 2020

Jaipur Mills Pvt LtdAppellant / Petitioner
And
Handicraft WorksRespondant

The noticed defects are as under:-
1. Certified copy not filed.
2. Soft copy of Annexures are not legible.
You are requested to remove the defects and then refile within 7 days from date of receiving notification
Date of scrutiny: 23.10.2020
Date of intimation to the appellant: 23.10.2020
Mode of intimation to the appellant: 9867894342 , ak@mail.com
Name of person intimated: Mr. Raghvinder Singh

Defect Email



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal

[HOME](#)[CHANGE PASSWORD](#)[EDIT PROFILE](#)[INCIDENT REPORT](#)[LOGOUT](#)

Welcome: pksingh

Appellant/Petitioner Corner

Filing

Document Upload

Re-filing

Respondent Corner

My Account

Logout

+ CHOOSE YOUR CORRESPONDING CASES FOR REFILING

Sr. No	Filing Number	Date of Filing	Refiling Due Date	Case Title	Select
1	9910110036052020	Oct 28, 2020	Nov 3, 2020	Jaipur Mills Pvt Ltd Vs. Handicraft Works	click to edit
2	9910110035152020/1	Jun 23, 2020		Arion Vs.	click to edit

Showing 1 to 2 of 2 entries

[Previous](#)[1](#)[Next](#)

Due date for Refiling , if refiling is done later than this date , an IA for delay in Refiling should be filed along with refiled appeal/application/ contempt petition/ document

Check the Filing number column, for the defective appeal/application/ contempt petition/ document, click on this button

Click on tab name, make changes in each tab and click on Save and Next button on that page.
Move to next tab and repeat above steps

According to the defects raised by registry, these tabs are available for updating

in each tab and click on Save and Next button on that page. Move to next tab and repeat above steps

According to the defects raised by registry, these tabs are available for updating

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Basic Details Edit Petitioner Edit Respondent Edit Representative Document Upload Preview

BASIC DETAILS Click On Next Button in Preview tab for Final Submission

Reference No : - 9910110057482020

Act*	IBC 2016	Section*	Sec 61
Case Type*	Company Appeal(AT)(Ins)	Case Title	Jaipur Mills Pvt Ltd Vs. Handicraft
NCLT Case Details :			
NCLT Case Type*	Company Petition IB	NCLT Case Number*	56
NCLT Bench*	National Company Law Tribunal, New D	NCLT Case Year	2020
NCLT Case Title	Jaipur Mills Pvt LTD Vs Handicraft		
Number of Impugned Orders*	2	Note: Please enter Other Members name separated by semicolon (;).	
Paid Copy	01-09-2020	Presiding Judge	Ms. Shreesha Merla
Unpaid Copy	31-08-2020	Presiding Judge	Mr. Justice Jarat Kumar
		Other Members	Ajay Kumar
		Other Members	QK Singh

Save And Next



Documents Edit Petitioner Edit Respondent Edit Representative Document Upload Preview

UPLOAD

Click On Next Button in Profile

Case No : -9910110057482020

Document Uploaded Successfully

Document Filed By*:	Petitioner	Filing Number*:	9910110036052020	Name*:
Mobile Number*:	9312886611	Email*:	jmills@gmail.com	
		Defect Cured		

+ Refile Documents

Sr. No.	Miscellaneous No.	Party Name	Document Type	Original File Name	Action	Replace
1	9910110036052020	Jaipur Mills Pvt Ltd	Appeal	9910110035012020-1595915206 Defect nota.pdf	View Delete	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
2	9910110036052020	Jaipur Mills Pvt Ltd	Appeal	9910110035012020-1595915206 Defect nota.pdf	View Delete	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
7	9910110036052020	Jaipur Mills Pvt Ltd	Payment Receipt	Defect Note.pdf	View Delete	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
8	9910110036052020	Jaipur Mills Pvt Ltd	Caveat Clearance	causelist.pdf.pdf	View Delete	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>

Additional Documents

Document Type*

--Document Type--

No file chosen

Remove any document related defects as instructed by registry on Document Upload page

If a request to list the application/appeal/IA/contempt case with defects is to be submitted to registry > Click on Defect Cured button

राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appel

Basic Details

DOCUMENT UPLOAD

Reference No : -9910110057052020

Document Filed By*: Petitioner

Mobile Number*: 98678941

Defect Cured

+ Refile Documents

Sr. No.	Miscellaneous No.	Party Name	Document Type	Original File Name	Action	Replace Existing Document
1	9910110035862020	HSL Pvt Ltd	Application	9910110035012020-1595915206 Defect note.pdf	View Delete	<div>Choose File No file chosen Upload</div>
2	9910110035862020	HSL Pvt Ltd	Payment Receipt	9910110035012020-1595915206 Defect	View Delete	<div>Choose File No file chosen Upload</div>

All Defects's Cured ?

All defect cure: ☐ Yes ☒ No

Enter reason for not clearing all defects.

Submit

- Select 'No' and enter the reason for requesting listing the case with defects
- Click on Submit

દ્રોય કંપ્પનો વિધિ અપીલ અધિકરણ

ational Company Law Appe

Confirm

Are you sure you want to submit?

No

Yes

Click Yes if the response has to be submitted

DOCUMENT UPLOAD

Reference No : 9910110057052020

Document Filed By*: Petitioner

Filing Number*: 99101100335862020

Name*: HSL Pvt Ltd

Mobile Number*: 9867894342

Email*: ak@gmail.com

+ Re-file Documents



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal

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Click on Preview
Tab and review the
changes done



DOCUMENT UPLOAD

Click On Next Button in Preview tab for Final

Reference No : -9910110057052020

Document Filed By*:	Petitioner	Filing Number*:	9910110035862020	Name*:	HSL Pvt Ltd
Mobile Number*:	9867894342	Email*:	ak@mail.com		

Defect Cured

+ Refile Documents

Sr. No.	Miscellaneous No.	Party Name	Document Type	Original File Name	Action	Replace Existing Document
1	9910110035862020	HSL Pvt Ltd	Application	9910110035012020-1595915206 Defect note.pdf	View Delete	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
				9910110035012020-		



Basic Details

Edit Petitioner

Edit Respondent

Edit Representative

Document Upload

Preview

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Reference No : - 9910110057482020

Basic Details

NCLAT Location	New Delhi	NCLAT Case Type	Company Appeal(AT)(Ins)
NCLAT Case Title	Jaipur Mills Pvt Ltd Vs. Handicraft Works		

Sections

1	Sec 61
---	--------

NCLT Case Details

NCLT Bench	National Company Law Tribunal, New Delhi Bench	NCLT Case Number	56
NCLT Case Year	2020	NCLT Case Title	Jaipur Mills Pvt LTD Vs Handicraft works
NCLT Case Type	Company Petition IB		

Order Copy/Date & Judges Details

1	Unpaid Copy	31-08-2020	Mr. Justice Jarat Kumar Jain	QK Singh
2	Paid Copy	01-09-2020	Ms. Shreesha Merla	Ajay Kumar

+ PETITIONER'S LIST

S. No.	Petitioner name	PAN Number	Petitioner address	State	District	Pincode	Mobile Number	E-mail Id
1	Jaipur Mills Pvt Ltd	BNUPP560L1	Plot Number 45 , Sector 56 , Adarsh Nagar	Rajasthan	JAIPUR	156000	9312886611	jnmills@gmail.com

+ ADVOCATE'S LIST

S. No.	Petitioner/Respondent Name
1	Jaipur Mills Pvt Ltd

Print

Next

Click on **Next** and
submit the file to
registry

You have uploaded below Document Successfully

Filing No : 9910110036052020

Filing Date : 28-10-2020

S. No.	Filing Number	Miscellaneous No	Party Name	File Name
1	9910110036052020		Jaipur Mills Pvt Ltd	Appeal Vol1 .pdf
2	9910110036052020		Jaipur Mills Pvt Ltd	Appeal Vol2.pdf
3	9910110036052020		Jaipur Mills Pvt Ltd	receipt.pdf
4	9910110036052020		Jaipur Mills Pvt Ltd	proof of service.pdf
5	9910110036052020		Jaipur Mills Pvt Ltd	Impugned order.pdf
6	9910110036052020		Jaipur Mills Pvt Ltd	Impugned order.pdf
7	9910110036052020		Jaipur Mills Pvt Ltd	Caveat Clearance.pdf
8	9910110036052020		Jaipur Mills Pvt Ltd	Annexure.pdf


Receipt Print

A receipt is displayed to confirm the submission to registry


A print can be taken for future reference

Refiling after due date


Refiling (After due date) with IA for delay in refiling



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal



स्वाच्छ भारत
एक कदम स्वच्छता की ओर



Digital India
Power To Empower

RD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: dksingh

Appellant/Petitioner Corner

Respondent Corner

My Account

Logout

To remove defects

- Login to your e-filing account > Go to Appellant/Petitioner Corner if you are Appellant/Petitioner > Click on Refiling
- If you are Respondent , Go to Respondent Corner > Click on Refiling
- Click on “Click to edit button” for the specific filing

Sr. No	Filing Number	Date of Filing	Refiling Due Date	Case Title	Select
1	9910110035722020	Oct 12, 2020	Oct 18, 2020	AZTech	click to edit
2	9910110035412020/3	Aug 27, 2020		Amazon Vs. Flipkart	click to edit

Showing 1 to 2 of 2 entries

Previous 1 Next

If refiling due date has passed , IA for delay in refiling should be submitted to registry



Welcome: dksingh

Appellant/Petitioner Corner

Respondent Corner

My Account

Logout

EDIT PROFILE INCIDENT REPORT LOGOUT

+ CHOOS

Confirm

Do you want to file IA with delay in Refiling?

Yes

No

Sr. No	Filing Number	Date of Filing	Refiling Due Date	Case Title	Select
1	9910110035722020	Oct 12, 2020	Oct 18, 2020	AZTech	click to edit
2	9910110035412020/3	Oct 27, 2020		Amazon Vs. Flipkart	click to edit

Showing 1 to 2 of 2 entries

Previous

1

Next

Copy the 16 digit filing
number and Click on Yes
to proceed

Filing Number should be selected when filing IA for delay in refiling

IA filing page will open



National Consumer Law Appellate Tribunal

एक कदम स्वच्छता की ओर

[HOME](#)[CHANGE PASSWORD](#)[EDIT PROFILE](#)[INCIDENT REPORT](#)[LOGOUT](#)[Basic Details](#)[Add Appellant](#)[Add Respondent](#)[Add Representative](#)[Upload Document](#)[Final Preview](#)

BASIC DETAILS

Reference No : -

Search Main case Number By:*



Filing Number



Case Number

Main Case Appeal Number*

Go

Main Case Type*

Main Case Title*

Main Case Act*

Application Type*

Interlocutory Application

Subject*

-- Select Subject --



Save And Next

Enter the 16 digit e-filing number of main case for which this IA for delay in refiling is being filed > Click on Go



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal

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BASIC DETAILS

Reference No : -

Search Main case Number By:*

☒ Filing Number ☐ Case Number

Main Case Appeal Number*

9910110035722020

Go

Main Case Type*

Interlocutory Application

Main Case Title*

AZTech

Main Case Act*

NA

Application Type*

Interlocutory Application

Subject*

-- Select Subject --

Main Case details will auto populate based on 16 digit e-filing number entered > if correct select Subject

Save And Next



Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Final Preview



BASIC DETAILS

Reference No : -

Search Main case Number By:*

Main Case Appeal Number*

Main Case Type*

Main Case Title*

Application Type*

Subject*

-- Select Subject --

For Caveat

For Delay In Filing

For Delay In Refiling

For Direction

For Exemption

For Impleadment

For Interim Stay

For Intervention

For Restoration Of Appeal

For Review

For Stay

Others

For Delay In Refiling

Go

NA

Save And Next

Select "Delay In Refiling" from Subject dropdown

Click on Save and Next



Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Add Appellant details
and click on Submit

Back

Add Appellant

Next

Reference No : - 9910110057272020

Select Mode ☒ Company ☐ Others

Select Role in Main Case*

Appellant

Select Party Name

AZTech

Company Name*

AZTech

CIN

CIN

Address of Company*

Building Number 7 , Sector 56 , Plot 7 , Panj

Nationality of Authorized Person*

Indian

State*

Goa

City/District*

NORTH GOA

Pin-code

110075

Pan Number of Authorized Person/Company

Pan Number

Authorized Person/Director of Company*

Mr. A B Jain

E-mail Id of Authorized Person/Company*

abjain@mail.com

Mobile Number of Authorized Person/Company*

8778676476

Reset

Submit

+ APPELLANT'S LIST

S. No.	Name	Address	State	District	Pincode	Mobile No	E-mail	PAN No	Action
1	AZTech	Building Number 7 , Sector 56 , Plot 7 , Panjim	Goa	NORTH GOA	110075	8778676476	abjain@mail.com		Delete Edit



Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Payment

Back

Add Respondent

Next

Reference No : - 9910110057272020

Select Mode

☒ Company ☐ Others ☐ NA

Company Name*

Company Name

CIN

CIN

Authorized Person/Director of Company*

Authorized Person

Address Of Company*

Address

Nationality of Authorized Person*

Indian

State*

Select State

City/District*

Select City/District

Pin-code*

Pin-code

Pan Number Authorized Person/Company

Pan Number

Mobile Number Authorized Person/Company

Mobile Number

E-mail Id Authorized Person/Company*

Email-Id

Reset

Submit

+ RESPONDENT'S LIST

Select NA if there is no
respondent for this IA
else fill respondent
details



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



INCIDENT REPORT

LOGOUT

Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Final Preview

Payment

Back

Add Representative

Next

Reference No : - 9910110057272020

Representative added successfully

Select Appellant *

Select Appellant



Representative*

Select Representative



Submit

+ ADVOCATE'S LIST

Search



S. No.

Appellant/Respondent Name

Advocate Name

Bar Council No

Action

1

AZTech

ASK Sinha

D/3033/2020

Delete

Add Representative details and click on Submit



राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appellate Tribunal

Basic Details

Add Appellants

Back

Reference No : - 9910110057272020

Document Filed By*

Select file*

Attention ! (Mandatory Points)

1. Only pdf file(s) can be uploaded.
2. File for uploading should be scanned in grey scale with 300 DPI.
3. No of pages in each uploaded file should not be greater than 300 pages.
4. Split scanned file(s) in different volumes for uploading,if single file size is greater than 50 MB.
5. Physical file submitted and online file submitted should be identical in volumes and number of pages.

Close

Submit

Follow these guidelines and
upload all documents
required by registry for
successful filing

Next

Document Type

No Of Pages

+ UPLOADED DOCUMENT'S LIST



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal

HOME

CHANGE PASSWORD

EDIT

LOGOUT

Basic Details

Add Appellant

Add Respondent

Add Representative

Upload Document

Final Preview

Payment

Back

Add Document

Next

Reference No : - 9910110057272020

Document Filed By*

Appellant

Document Type*

-- Document Type --

Select file*

Choose File

No file chosen

Number of pages*

Submit

-- Document Type --
Affidavits
Annexure
Application
Impugned Order

+ UPLOADED DOCUMENT'S LIST

S.No.	Document Filed By.	No. of Pages.	Document Type	Document Name	Action
1	Appellant	1	Application	NCLAT Application Vol1.pdf	View Delete Add Index
2	Appellant	1	Application	NCLAT-Application Vol2.pdf	View Delete Add Index

Select Document type,
upload and submit
documents

Uploaded documents are
visible in the list



Review all the details entered on Preview tab, then click on Next

Add Respondent

Add Representative

Upload Document

Final Preview

Payment

Date & Time : - Fri Oct 23 11:41:53 IST 2020

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Basic Details

NCLAT Location	New Delhi	Main Case Appeal Number	9910110035722020
Main Case Title	AZTech	Main Case Act	NA
Main Case Type		Application Type	Interlocutory Application
Subject	For Delay In Refiling	Remarks	

+ APPELLANT'S LIST

S. No.	Appellant name	PAN Number	Appellant address	State	District	Pincode	Mobile Number	E-mail Id
1	AZTech		Building Number 7 , Sector 56 , Plot 7 , Panjim	Goa	NORTH GOA	110075	8778676476	abjain@mail.com

+ ADVOCATE'S LIST

S. No.	Appellant/Respondent Name	Advocate Name
1	AZTech	Aadhar Nautiyal

Print

Next



Nat

ellate Tribunal



HOME

CHANGE PASSWORD

EDIT PROFILE

INCIDENT REPORT

LOGOUT



National Company Law Appellate Tribunal

Your Case is Successfully filed !!

Case Title : AZTech
Case Type : Interlocutory Application
Appellant Name : AZTech
Filing No : 9910110/ 03592/ 2020
Date of Filing : 23-10-2020

*e-filing will be complete only after Successful Payment on Bharatkosh and Verification of Receipt by NCLAT





राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



MY PROFILE

INCIDENT REPORT

LOGOUT

Welcome: dksingh

Appellant/Petitioner Corner

Respondent Corner

My Account

Logout

+ CHOOSE YOUR CORRESPONDING CASES FOR REFILING

Sr. No	Filing Number	Date of Filing	Refiling Due Date	Case Title	Select
1	9910110035722020	Oct 12, 2020	Oct 29, 2020	AZTech	click to edit
2	9910110035412020/3	Aug 27, 2020		Amazon Vs. Flipkart	click to edit

Showing 1 to 2 of 2 entries

Previous

1

Next

Return to Refiling section in e-filing account > Click on this button and proceed with refiling



- Basic Details
- Edit Petitioner
- Edit Respondent
- Edit Representative
- Document Upload
- Preview
- Final

Clear defects as informed by registry, by clicking on each tab

To submit a request to list the case with defects to registry

DOCUMENT UPLOAD Click On Next Button in Preview tab for Final

Reference No : -9910110056802020

Document Filed By*:	Petitioner	Filing Number*:	9910110056802020
Mobile Number*:	8778676476	Email*:	
<div>Defect Cured</div>			

- Under Document Upload tab, correct defects related to documents.
- Click on this button 'Only if' request has to be submitted to registry to list case with defect else skip

+ Refile Documents

Sr. No.	Miscellaneous No.	Party Name	Document Type	Original File Name	Action	Replace Existing Document
1	9910110035722020	AZTech	Application	causelist.pdf.pdf	View Delete	<div>Choose File No file chosen Upload</div>
2	9910110035722020	AZTech	Payment Receipt	9910110035012020-1595915206 Defect note.pdf	View Delete	<div>Choose File No file chosen Upload</div>

Additional Documents

राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appeal

Basic Details Edit

DOCUMENT UPLOAD

Reference No : -9910110056802020

Document Filed By*: Petitioner Filing Number*: 9910110035722020 Name*: AZTech

Mobile Number*: Defect Cured

+ Refile Documents

Sr. No.	Miscellaneous No.	Party Name	Document Type	Original File Name	Action	Replace Existing Document
---------	-------------------	------------	---------------	--------------------	--------	---------------------------

All Defects's Cured ?
All defect cure: ☒ Yes ☐ No
Submit

To submit a request to list the case with defects to registry

Select No if request for listing case with defects is to be submitted to registry > Click on Submit

राष्ट्रीय कम्पनी विधि अपील अधिकरण
National Company Law Appeal

Basic Details Edit

DOCUMENT UPLOAD

Reference No : -9910110056802020

Document Filed By*: Petitioner Filing Number*: 9910110035722020 Name*: AZTech

Mobile Number*: 877867 Defect Cured

+ Refile Documents

Sr. No.	Miscellaneous No.	Party Name	Document Type	Original File Name	Action	Replace Existing Document
---------	-------------------	------------	---------------	--------------------	--------	---------------------------

All Defects's Cured ?
All defect cure: ☐ Yes ☒ No
Honourable court shall decide if submission of the document is necessary for case hearing. Hence requesting for listing with defects.
Submit

Enter the reason > Click on Submit



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal

[HOME](#)[CHANGE PASSWORD](#)[EDIT PROFILE](#)[INCIDENT REPORT](#)[LOGOUT](#)[Basic Details](#)[Edit Petitioner](#)[Edit Respondent](#)[Edit Representative](#)[Document Upload](#)[Preview](#)[Payment](#)

DOCUMENT UPLOAD

Click On Next Button > Review tab > Final

Reference No : -9910110056802020

Document Filed By*:	Petitioner	Filing Number*:	9910110035722020	Name*:
Mobile Number*:	8778676476	Email*:	ab@mail.com	
		Defect Cured		

+ Refile Documents

Sr. No.	Miscellaneous No.	Party Name	Document Type	Original File Name	Action	Replace Existing Document
1	9910110035722020	AZTech	Application	causelist.pdf.pdf	View Delete	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
2	9910110035722020	AZTech	Payment Receipt	9910110035012020-1595915206 Defect note.pdf	View Delete	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>

Additional Documents

After clearing defects in all tabs
Click on Preview tab >
Review all changes done
> Click on Next button

Appellant/Petitioner >File
Additional Documents



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal

[HOME](#)[CHANGE PASSWORD](#)

The user can file additional documents under ongoing cases

Welcome: pksingh

Appellant/Petitioner

> Filing

> Document Upload

> Re-filing

Respondent Corner

> Document Upload

> Document Upload/Add Advocate

> Interlocutory Application

> Re-filing

My Account

Logout

Go to Appellant Corner > Document Upload

0

Payment (Online) >

148

Payment (Offline) >

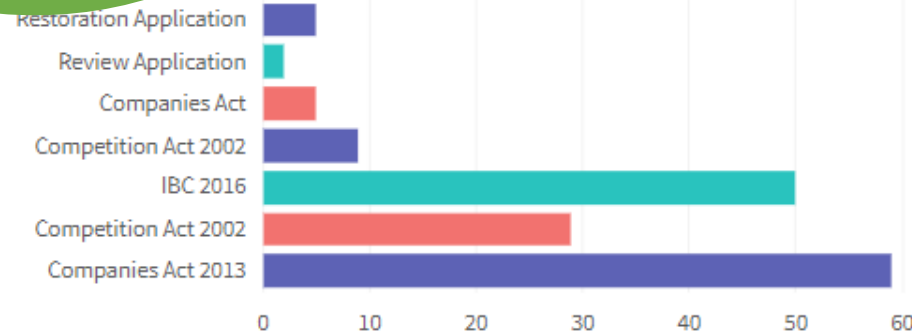
154

E-Filed Cases >

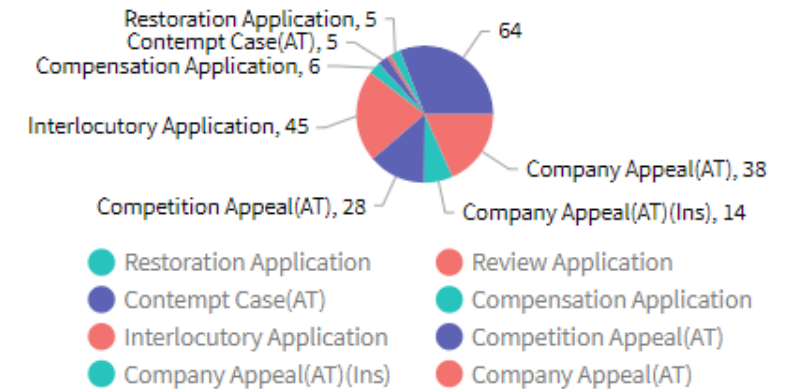
6

IA-Filed >

Act Wise Case Details



Case Type Wise Case Details



Sections Wise Case Details

Sec 53(B), 29



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



PROFILE

INCIDENT REPORT

LOGOUT

Welcome: pksingh

Appellant/Petitioner Corner

Respondent Corner

My Account

Logout

Search Case By: ☒ Filing No Wise ☐ Case No Wise

+ CHOOSE YOUR CORRESPONDING CASES

Sr. No	Filing / IA Filing Number	Date of Filing	Case Title	Select
1	9910110036032020	Oct 27, 2020	Arion Axis	Click To Upload
2	9910110036022020	Oct 27, 2020	Pearson	Click To Upload
3	9910110036012020	Oct 27, 2020	Pearson Vs. Ajanta Pvt Ltd	Click To Upload
4	9910110036002020	Oct 27, 2020	Test A	Click To Upload
5	9910110035952020	Oct 26, 2020	MNP Pvt Ltd Vs. Biztech	Click To Upload

Showing 1 to 5 of 204 entries

Previous

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4

5

...

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Next



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: pksingh

Appellant/Petitioner Corner

Respondent Corner

My Account

Logout

+ CONFIRM ALL DETAILS AND PROCEED

Document Filed By*	Petitioner	IA F	0036012020
Name*	Pearson	Mob	77458

+ UPLOAD SECTION

Document Type*	Select Document Type	Select file*	Choose File No file chosen
	<div>Upload</div>		

+ Submit Documents List (**Multiple documents)

S.No.	Miscellaneous Number.		Original File Name	View Document

Select the document type to be uploaded

Click to upload files. User can upload multiple files one by one

Click to submit the uploaded documents

+ CONFIRM ALL DE

Document Filed By*
Name*

+ UPLOAD SECTI

Document Type*

+ Submit Documents List (**Multiple documents can be submitted together)

S.No.	Miscellaneous Number.	Party Name.	Document Type	Original File Name	View Do
-------	-----------------------	-------------	---------------	--------------------	---------

Attention ! (Mandatory Points)

1. Only pdf file(s) can be uploaded.
2. File for uploading should be scanned in grey scale with 300 DPI.
3. No of pages in each uploaded file should not be greater than 300 pages.
4. Split scanned file(s) in different volumes for uploading,if single file size is greater than 50 MB.
5. Physical file submitted and online file submitted should be identical in volumes and number of pages.

Close

Follow these
guidelines for
document upload



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Respondent Corner

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+ CONFIRM ALL DETAILS AND PROCEED

Document Uploaded successfully

Document Filed By*	Petitioner	IA Filing / Filing Number*	9910110036012020		
Name*	Pearson	Mobile Number*	9887677458	Email*	ankita.prasad@pwc.com

+ UPLOAD SECTION

Document Type*

Select Document Type

Select file*

Back

Uploaded documents appear in the list below , Click on Submit after uploading all documents

+ Submit Documents List (**Multiple documents can be submitted together)

S.No.	Miscellaneous Number.	Party Name.	Document Type	Original File Name	View Document	Action
1	9910110036012020/1	Pearson	Vakaltnama	9910110035012020-1595915206 Defect note.pdf	View	Delete

Submit



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National Company Law Appellate Tribunal



REPORT

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You have uploaded below Document Successfully

IA Filing / Filing No : 9910110036012020

Filing Date : 27-10-2020

S. No.	Filing Number	Miscellaneous No	Party Name	File Name
1	9910110036012020	9910110036012020/1	Pearson	9910110035012020-1595915206 Defect note.pdf

Receipt Print

The document upload receipt is generated with Misc No for the document uploaded, confirming submission of the document



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Search Case By:* ☐ Filing No Wise ☒ Case No Wise

Case Type:*

Company Appeal(AT)(Ins)

New Delhi

Case Year:*

2018

If the case is an old pending case , for which e-filing hasn't been done Click on 'Case No wise'



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National Company Law Appellate Tribunal

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Logout

Search Case By:* ☐ Filing No Wise ☒ Case No Wise

Case Type:*

Company Appeal(AT)(Ins)

Case No:*

Location*

New Delhi

Case Year:*

Even if meta data for main case is not present user can proceed to document filing

- Select Case type from dropdown
- Enter case number
- Location will be Delhi
- Enter Case Year

Search

Click on Search button

YOUR CASES

Case Data not found. Backlog data entry needs to be done. However you may proceed by clicking the "Continue" button

Continue

 Welc

Appellant/Petitioner Corner ▾

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Company Appeal(AT)(Ins)

34

New Delhi

2018

Search



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
National Company Law Appellate Tribunal



Basic Details

Add Party

[Upload Document](#)


BASIC DETAILS

Enter and verify the
main case details
entered

Your Main Case Details

Reference No : -

Location*

New Delhi

Case Type*

Company Appeal(AT)

Case No*

34

Case Year*

2018

Save And Next

Click on save and next to proceed



Basic Details

Add Party

Upload Document

Back

Add Party

Next

Reference No : - 9910110057462020

Select Mode ☒ Company ☐ Others

Select Role in Main Case*

Select Role

Select Role

Appellant

Any Other

Company Name*

E-mail Id of Authorized Person/Company*

Authorized E-mail Id

CIN

CIN

Mobile Number of Authorized
Person/Company*

Mobile Number

Reset

Submit

+ PARTY'S LIST

Enter role in main
case details

Click on Next to
proceed

Click on button to
submit details. User can
add multiple parties
submitted one by one



राष्ट्रीय कम्पनी विधि अपील अधिकरण

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HOME

CHANGE PASSWORD

Click on Next to proceed

Basic Details

Add Party

Upload Document

Back

Add Document

Next

Reference No : - 9910110057462020

Document Filed By*

Appellant

Document Type*

-- Document Type --

Select file*

Choose File

No file chosen

Number of pages*

Submit

+ UPLOADED DOCUMENT'S LIST

-- Document Type --

Affidavits
Annexure
Petition/Application/Appeal
Application
Board Resolution
Caveat Clearance
Impugned Order
Payment Receipt
Proof-of-Service
Vakaltname/Authorization Letter/MOA

Select the required document and click on Submit. User can upload multiple documents submitted one by one



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National Company Law Appellate Tribunal



RT

LOGOUT

You have uploaded below Document Successfully

Fictitious Filing No : 0000000033

Filing Date : 27-10-2020

S. No.	Fictitious Filing No	Miscellaneous No	Party Name	File Name
1	0000000033	0000000033/1	Pearson	9910110035012020-1595915206 Defect note.pdf

Receipt Print

Since main case meta data is not present the system has generated a fictitious filing number. Actual filing number will be allotted after meta data entry is done by NCLAT staff

Miscellaneous number is generated for additional documents uploaded



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Document Filed By*	Petitioner	IA Filing / Filing Number*	9910110036012020
Name*	Pearson	Mobile Number*	9887677458
Email*	ankita.prasad@pwc.com		

+ UPLOAD SECTION

Document Type*

Select Document Type

Select Document Type

Affidavits
Annexure
Vakaltnama
Proof-of-Service
Impugned Order
Payment Receipt
Appeal
Application
Board Resolution
Authorization Letter/MOA

Select file*

Choose File

No file chosen

Upload

+ Submit Documents List (**Multiple documents can be uploaded together)

S.No.	Miscellaneous Number.	Party Name.	Document Type	Original File Name	View Document	Action


If document is uploaded using
filing number , a 16 digit
miscellaneous number is
generated

S.No.	Miscellaneous Number.	Party Name.	Document Type	Original File Name	View Document	Action
1	9910110036012020/2	Pearson	Vakaltnama/Authorization Letter/MOA	9910110035012020-1595915206 Defect note.pdf	View	Delete


Submit

Respondent > File Reply and
Additional Documents


Respondent > File Reply



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Nati



एक कदम सचचाता की ओर



Digital India
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Welcome: pksingh

Payment (Online) > 148 Payment (Offline) > 154 E-Filed Cases > 6 IA-Filed

Appellant/Petitioner Corner

Respondent Corner

> Document Upload

> Document Upload/Add Advocate

> Interlocutory Application

> Re-filing

My Account

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Act Wise Case Details

Case Type Wise Case Details

Restoration Application, 5
Contempt Case(AT), 5
Compensation Application, 6
Interlocutory Application, 45
Competition Appeal(AT), 28
Company Appeal(AT), 38
Company Appeal(AT)(Ins), 14
Review Application
Compensation Application
Competition Appeal(AT)

Restoration Application
Contempt Case(AT)
Compensation Application
Interlocutory Application
Competition Appeal(AT)
Company Appeal(AT)
Company Appeal(AT)(Ins)
Review Application

NCLAT e-filing

e-filing@
To: e-filing@

Thu, Oct 29, 2020 at 4:33 PM

A Case has been filed against you with Dairy number : 9910110036082020 at NCLAT (New Delhi). For filing any document/reply in the case use this Security Code for searching the case in portal is : 20201029163208873 and URL is #

If you are the respondent , a unique security code will be shared over email. This code will be used to file reply in that particular case by the respondent.

Click on Respondent Corner > Document Upload /Add advocate



Welcome: pksingh

Appellant/Petitioner Corner

Respondent Corner

My Account

Logout

+ UPLOAD DOCUMENTS SECTION

Enter Security Code*

Enter Security Code

Enter Filing Number*

Enter Filing Number

Search



e-filing@nclat.gov.in

to me

Mon, Oct 26, 12:57 PM (2 days ago)



A Case has been filed against you with Dairy number : 9910110035952020 at NCLAT (New Delhi). For filing any document/reply in the case use this Security Code for searching the case in portal is 20201026124957807 and URL is #

Email

+ UPLOAD DOCUMENTS SECTION

Enter Security Code*

20201026124957807

Enter Filing Number*

9910110035952020

Search

+ CHOOSE YOUR CORRESPONDING DETAILS

Upload Document

Add Advocate

Respondent Name

Mobile

Email

No data available

Enter security code and
filing number



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+ UPLOAD DOCUMENTS SECTION

Enter Security Code*

Enter Filing Number*

+ CHOOSE YOUR CORRESPONDING DETAILS

Upload Document	Add Advocate	Filing Number	Respondent Name	Mobile
click to upload	Add Advocate	9910110035952020	Biztech	9312886611

Click on Upload
to add reply

Respondent > Additional Document Filing



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Appellant/Petitioner Corner

Respondent Corner

Document Upload

Document Upload/Add Advocate

Interlocutory Application

Re-filing

Search Case By: * ☒ Case No Wise

Case Type: *

Company Appeal(AT)

Case No: *

34

Location: *

New Delhi

Case Year: *

2019

Search

+ CHOOSE YOUR CASES

Case Data not found. Backlog data entry needs to be done. However you may proceed by clicking the "Continue" button

Continue

Click on Respondent Corner > Click on Document Upload

If meta data details are there in the system > case details will be shown else Click on Continue and proceed

Search Case By: *

Case Type: *

Interlocutory Application

Case No: *

16

Location: *

New Delhi

2020

Search

+ CHOOSE YOUR CASES

Sr. No	Reg.No.	Date of Filing	Case Title	Select
1	9910110035782020	2020-10-13	Sudo Automobiles Vs.	Click To Upload

[Basic Details](#)[Add Party](#)[Upload Document](#)

BASIC DETAILS

Your Main Case Details

Reference No : -

Location*

New Delhi



Case Type*

Company Appeal(AT)



Case No*

45

Case Year*

2019



Save And Next

Verify case details
and Click on Save
and Next



Basic Details

Add Party

Upload Document

Back

Add Party

Next

Reference No : - 9910110057472020

Select Mode ☒ Company ☐ Others

Select Role in Main Case*

Select Role

Select Role

Respondent

Any Other

E-mail Id of Authorized Person/Company*

Authorized E-mail Id

Reset

CIN

Mobile Number of Authorized
Person/Company*

Mobile Number

Submit

Select role and
provide details and
click on Submit

+ PARTY'S LIST

S. No.	Name	Mobile No	E-mail	Action	
1	Bombay Mills Pvt Ltd	9312886611	karansharma953@gmail.com	Delete	Edit



संयुक्त

निकषण

Appellate Tribunal

HOME

CHANGE PASSWORD

Basic Details

Add Party

Upload Document

Add Document

Next

Reference No : - 9910110057472020

Document Filed By*

Respondent

Document Type*

-- Document Type --

Select file*

Choose File No file chosen

Number of pages*

Submit

+ UPLOADED DOCUMENT'S LIST

+ UPLOADED DOCUMENT'S LIST

S.No.	Document Filed By.	No. of Pages.	Document Type	Document Name	View Document	Action
1	Respondent	1	Affidavits	9910110035012020-1595915206 Defect note.pdf	View	Delete

- Select the document filed by, document type and upload.
- Click on Submit

Click on Next and proceed

My Account

My Account > My Cases / Submitted Documents



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My Cases

> Appeal

> Interlocutory Application

> Compensation Application

> Review Application

> Restoration Application

> Contempt Cases

> Submitted Documents

Click on My Account > My Cases

View all appeals/applications/contempt cases submitted through your e-filing account

48

Payment (Offline) >

154

E-Filed Cases >

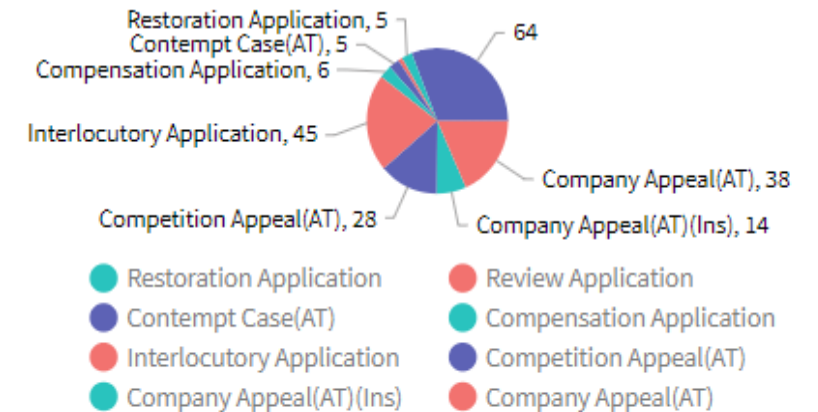
6

IA

Case Details



Case Type Wise Case Details



Click on My Account > Submitted Documents

View all documents submitted through your e-filing account

Sections wise Case Details

Sec 53(B), 29

Transaction History



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Transaction History

Search:

Sr	AT Txn Id	Amount	Txn Status	Payment Mode	View Receipt
3	9910110036002020	3000 Rs	SUCCESS	Offline	View Receipt
4	9910110035952020	1000 Rs	SUCCESS	Offline	View Receipt
5	9910110036002020	289896 Rs	SUCCESS	Offline	View Receipt
4	9910110036002020	1000 Rs	SUCCESS	Offline	View Receipt
5	9910110035952020	1200000 Rs	SUCCESS	Offline	View Receipt

Showing 1 to 5 of 201 entries

[Previous](#)[1](#)[2](#)[3](#)[4](#)[5](#)[...](#)[41](#)[Next](#)

View Draft Cases and e-filed
Cases (Shortcut links)

Draft Cases



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238

Draft Cases

0

Payment (Online)

151

Payment (Offline)

157

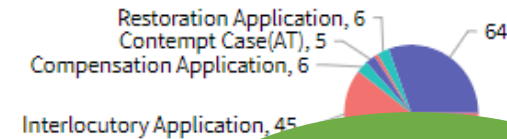
E-Filed Cases

6

IA-Filed

Click on Draft Cases to view all cases that have are in draft and for which e filing is incomplete

Case Type Wise Case Details



Cases In Draft

Show entries

Search: Jaipur

Reference No	Case Title	Pet. Name	Res. name	Action
9910110057482020	Jaipur Mills Pvt Ltd Vs. Handicraft Works	Jaipur Mills Pvt Ltd	Handicraft Works	

Showing 1 to 1 of 1 entries (filtered from 239 total entries)

Search case using case tile/appellant /respondent name/efiling reference number

Cases In Draft

Show entries

Search: 9910110057482020

Reference No	Case Title	Pet. Name	Res. name	Action
9910110057482020	Jaipur Mills Pvt Ltd Vs. Handicraft Works	Jaipur Mills Pvt Ltd	Handicraft Works	

Showing 1 to 1 of 1 entries (filtered from 239 total entries)

Previous 1 Next

Efiled Cases



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Draft Cases

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Payment (Online)

(Offline)

157

E-Filed Cases

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IA-Filed

Act Wise Case Details

Restoration Application
Review Application
Companies Act

Case Type Wise Case Details

Restoration Application, 6
Contempt Case(AT), 5
Compensation Application, 6
Interlocutory Application, 45

Cases E-Filed

Show entries

All Objections Registered

Filing No	Case Title	Pet. Name	Res. name	As		
000000033/1	Pearson	Pearson	Pemon Pvt Ltd	Petitioner		
000000034/1	Bombay Mills Pvt Ltd	Bombay Mills	Bombay Mills Pvt Ltd	Respondent	View Details	
0710110034382020	Paytm Vs. airtel	Paytm	airtel	Petitioner	View Details	View Document
0710110034392020	Dell Vs. Microsoft	Dell	Microsoft	Petitioner	View Details	View Document
0710110034402020	Paytm Vs. airtel	Paytm	airtel	Petitioner	View Details	View Document

Showing 1 to 5 of 190 entries

Previous 1 2 3 4 5 ... 38 Next

Click on E-filed Cases to view all cases for which e-filing is complete

All documents marked defective are shown in Objection tab

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Click on this link



Register

Help Center

What's New in e-filing Website



16748

Total Registered Users



11136

Total Advocate Registered



24534

Total E-Filed Cases



389

Current Month E-Filed Cases

USER LOGIN

Username

Password

Enter Captcha

442886



LOGIN

Forgot your password?

Unlock your account

ADDRESS:

2nd & 3rd Floor of Mahanagar
Doorsanchar Sadan, 9, CGO Complex,
Lodhi Road,
New Delhi - 110003

View Map



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FAQs